

**Prevention of Food Adulteration**

\*766. **Shri D. C. Sharma:** Will the Minister of Health be pleased to refer to the reply given to Starred Question No. 515 on the 9th September, 1965 and state:

(a) whether the team set up to collect necessary material for the effective enforcement of the Prevention of Food Adulteration Act, 1964, has submitted its report; and

(b) if so, the broad features of the Report?

**The Minister of Health (Dr. Sushila Nayar):** (a) No, Sir.

(b) Does not arise.

**Raids to unearth Black Money in Bombay**

\*767. **Shri Yashpal Singh:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that Income-tax authorities in Bombay have seized account books and other concealed documents, safes and lockers in extensive raids against black money during the last few days;

(b) whether Government have assessed the amount of tax evasion in all such cases; and

(c) the action taken by Government against those responsible for such tax evasion?

**The Deputy Minister in the Ministry of Finance (Shri Rameshwar Sahu):** (a) Yes, Sir.

(b) The extent of tax evasion can be known only after the scrutiny of the seized material is completed.

(c) Does not arise at present.

**Foreign Assistance for Fourth Plan**

\*768. **Shri P. C. Borooah:**  
**Shri Linga Reddy:**

Will the Minister of Finance be pleased to state:

(a) whether a World Bank Team has arrived for discussions on the foreign assistance needs of the Fourth Plan; and

(b) the projects for which World Bank assistance has been sought and the total value of the assistance asked for?

**The Minister of Planning (Shri B. E. Bhagat):** (a) No, Sir.

(b) Since the Fourth Plan has not yet been finalised, the Government of India have not so far approached the World Bank for aid for Fourth Plan Projects.

**Fire in Indraprastha Power Station, New Delhi**

\*769. **Shri Hari Vishnu Kamath:** Will the Minister of Irrigation and Power be pleased to refer to the reply given to Unstarred Question No. 2267 on the 16th September, 1965 regarding fire in the Indraprastha Power Station, New Delhi and state:

(a) whether the report of the police inquiry has since been received;

(b) if so, its findings and conclusions;

(c) the action taken against the 13 officials found guilty by the General Manager, Delhi Electric Supply Undertaking; and

(d) if not, the reasons therefor?

**The Minister of Irrigation and Power (Dr. K. L. Rao):** (a) No, Sir. The final report is yet to be received.

(b) Does not arise.

(c) and (d). Explanations received from the officers are at present under examination.